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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 109/2022, I.A. 4709/2023 & I.A. 24809/2023 SHRI SANJEEV KUMAR

.....Plaintiff

Through: Mr. S.K. Bhaduri, Mr. Prem Prakash,

Ms Neetu Gupta, Mr. S. Bag and Mr.

Abid Khan, Advs.

versus

SHRI RAJIV MALHOTRA & ORS. .....Defendants

Through: Mr. Harkirat Singh and Ms. Anisha

Singh, Advs. for D-2

Mr. Rishab Kaushik, Adv. for D-4

## **CORAM:**

## HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

## ORDER

**%** 

01.08.2024

- 1. The undersigned has represented the defendant no. 2 arrayed in this suit, in other matters pending between the parties.
- 2. The parties are stated to be in mediation.
- 3. Accordingly, subject to orders of Hon'ble the Judge-in-Charge (Original side), list the matter before another Bench on 03.09.2024.

MANMEET PRITAM SINGH ARORA, J

**AUGUST 1, 2024/**hp/sk